

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 26
TO BE ANSWERED ON 20.07.2026**

SOCIAL SECURITY COVERAGE UNDER E-SHRAM PORTAL

26. SHRI AZAD KIRTI JHA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of gig and platform workers registered on the e-Shram portal as of September 2025 in the country, State/UT-wise;**
- (b) the number of the said workers covered under any other social security scheme or insurance benefit;**
- (c) whether the Government has fixed any timeline for rolling out social protection measures for platform workers; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis.

As on 14th July 2026, over 31.78 crore unorganised workers have already been registered on eShram portal.

State-wise details of gig and platform workers registered on eShram Portal as of September 2025 is at annexure-I. Details of gig and platform workers registered on eShram portal enrolled under various social welfare schemes is at annexure-II.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-

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“One-Stop-Solution” on 21st October 2024. eShram– “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fifteen (15) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to enhance social security coverage to unorganised workers, such as Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandana Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

For the first time the definition of 'gig workers and 'platform workers and provisions related to the same have been provided in the Code on Social Security, 2020 which has come into force on 21.11.2025.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code provides for setting up of a Social Security Fund to finance these welfare schemes for which one of the sources is contribution from aggregators between 1 to 2% of annual turnover of an aggregator subject to the limit of 5% of the amount paid or payable by an aggregator to such workers. The Code also has provisions to constitute a National Social Security Board for the purposes of the welfare of gig workers and platform workers.

Further, the Social Security (Central) Rules 2026, notified on 08.05.2026, mark a significant step towards extending formal social protection to gig and platform workers. The Rules operationalize the provisions of the Code by mandating registration of gig and platform workers on the Central Government portal, requiring aggregators to share worker-related data through API or other electronic means, prescribing eligibility criteria for social security benefits, and strengthening accountability of aggregators in relation to welfare measures for such workers.

The Ministry of Labour & Employment has conducted multiple rounds of deliberations with Aggregators, Knowledge Partners, Platform Workers Associations, State Government/Union Territories and other organisations for social security framework of gig and platform workers to move forward for a comprehensive welfare scheme for platform workers across the country, as mandated under the Code.

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No.26 for 20.07.2026 regarding “Social Security Coverage under e-Shram Portal”

State-wise details of gig and platform workers registered on eShram Portal as of September 2025:

S.No.	State/UTs	Registrations
1	Andaman And Nicobar Islands	135
2	Andhra Pradesh	31,794
3	Arunachal Pradesh	467
4	Assam	18,023
5	Bihar	60,293
6	Chandigarh	570
7	Chhattisgarh	3,930
8	Delhi	14,330
9	Goa	769
10	Gujarat	22,204
11	Haryana	8,733
12	Himachal Pradesh	992
13	Jammu And Kashmir	2,033
14	Jharkhand	8,366
15	Karnataka	16,346
16	Kerala	7,240
17	Ladakh	37
18	Lakshadweep	3
19	Madhya Pradesh	18,188
20	Maharashtra	99,108
21	Manipur	525
22	Meghalaya	661
23	Mizoram	140
24	Nagaland	472
25	Odisha	6,861
26	Puducherry	304
27	Punjab	6,100
28	Rajasthan	19,964
29	Sikkim	282
30	Tamil Nadu	21,109
31	Telangana	16,880
32	The Dadra And Nagar Haveli And Daman And Diu	98
33	Tripura	1,396
34	Uttar Pradesh	35,328
35	Uttarakhand	3,809
36	West Bengal	37,791
	Total Registrations	4,65,281

Annexure referred to in reply to Part (a) to (d) of the Lok Sabha Unstarred Question No.26 for 20.07.2026 regarding “Social Security Coverage under e-Shram Portal”

Details of gig and platform workers registered on eShram portal enrolled under various social welfare schemes as of September 2025:

Schemes	Enrollments
One Nation One Ration Card (ONORC)	2,94,771
Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY)	29,829
Pradhan Mantri Suraksha Bima Yojana (PMSBY)	55,599
Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G)	36,113
Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	26,439
Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)	5,897
Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi)	6,436
Pradhan Mantri Awas Yojana – Gramin (PMAY-G)	5,319
Pradhan Mantri Matru Vandna Yojana (PMMVY)	3,022
Pradhan Mantri Awas Yojana – Urban (PMAY-U)	1,994
Indira Gandhi National Widow Pension Scheme (IGNWPS)	393
Indira Gandhi National Disability Pension Scheme (IGNDPS)	115
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	28
